

THE SCHEDULE

(See section 2)

STATUTE

Year and Chapter	Short Title	Extent of repeal
29 Car. II, c. 3	The Statute of Frauds ¹	Sections 7, 8, 9, 10 and 11.

ACTS OF THE GOVERNOR GENERAL IN COUNCIL

Number and year	Short title	Extent of repeal
XXVII of 1866 . . .	² The Trustees' and Mortgages' Powers Act, 1866	Sections 2,3,4,5,32,33,34,35,36 and 37. In sections ^{3***} 43 the word "trustee" wherever it occurs; and in section 43 the words "management or" and "the trust-property or".
1 of 1877 . . .	³ The Specific Relief Act, 1877	In section 12 the first illustration.

1. Rep. in its application to India.

2. Rep.

3. The figures "39, and" by implication the word "and", rep. by Act 12 of 1891, s. 2 and the First Sch.